

@ ITEM NO.109

COURT NO.2

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1554/2014

SANDEEP AND ANR

Appellant(s)

VERSUS

STATE OF HARAYANA
(With application for bail and office report)

Respondent(s)

Date : 19/05/2015

This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE UDAY UMESH LALIT
[VACATION BENCH]

For Appellant(s)

Mr. Rishi Malhotra,Adv.

For Respondent(s)

Dr. Monika Gusain,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(MEENAKSHI KOHLI)
COURT MASTER

(SUMAN JAIN)
COURT MASTER

Signature Not Verified

Digitally signed by
Meenakshi Kohli
Date: 2015.05.19
11:52:17 IST
Reason: